

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1165

ANSWERED ON:30.11.2005

AMENDMENT OF PREVENTION OF CORRUPTION ACT, 1988

Pallani Shamy Shri K.C .

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government has any proposal to amend the existing Prevention of Corruption Act, 1988; and

(b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a): Yes, Sir.

(b): The Government is examining various suggestions to improve the effectiveness of the Prevention of Corruption Act, 1988, through appropriate amendment, where considered necessary.